

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH  
SUCHANA BHAWAN, III<sup>rd</sup> FLOOR, ARERA HILLS**

**CAUSE LIST OF COURT NO. 1**

Date: 20<sup>th</sup> December, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>AFTER NOTICE</b>				
1.	Original Application No. 110/2017(CZ)(THC) <b>(W.P.No.19470/14)</b>	Mahesh Ojha Vs State of M.P. & Ors.	Mr. Manoj Sharma, Adv. Mr. Qasim Ali, Adv.	
2.	Original Application No. 111/2017(CZ)(THC) <b>(W.P.No.19581/14)</b>	Wahid Dairy Farm Vs State of M.P. & Ors.	Mr. A Usmani, Adv.	
3.	Original Application No. 112/2017(CZ)(THC) <b>(W.P.No.19582/14)</b>	M/s Janta Dairy Farm Vs State of M.P. & Ors.	Mr. Abhijit Bhowmik, Adv. Mr. Qasim Ali, Adv.	
4.	Original Application No. 113/2017(CZ)(THC) <b>(W.P.No.19583/14)</b>	Janakraj Khatri Dairy Vs State of M.P. & Ors.	Mr. ABhijit Bhowmik, Adv. Mr. Qasim Ali, Adv.	
5.	Original Application No. 114/2017(CZ)(THC) <b>(W.P.No.19588/14)</b>	Gulshan Dairy Vs State of M.P. & Ors.	Mr. Abhijit Bhowmik, Adv. Mr. Qasim Ali, Adv.	
6.	Original Application No. 121/2017(CZ)(THC) <b>(W.P.No.6687/16)</b>	Pawan Kumar Rajak Vs State of M.P. & Ors.	Mr. Samdarshi Tiwari, Adv. Mr. Qasim Ali, Adv.	
7.	Original Application No. 122/2017(CZ)(THC) <b>(W.P.No.13787/16)</b>	Jabalpur Pashupalak Evam Dugdha Utpadak Kushan Mahasang Vs State of M.P. & Ors.	Mr. Samdarshi Tiwari, Adv. Mr. Qasim Ali, Adv.	
8.	Original Application No. 125/2017(CZ)(THC) <b>(W.P.No.7870/17)</b>	Revakhand Dugdha Utpadak Margdarshak Manch Vs State of M.P. & Ors.	Mr. A.M. Trivedi, Adv. Mr. Pankaj Tiwari, Adv. Mr. Qasim Ali, Adv.	
9.	Original Application No. 126/2017(CZ)(THC) <b>(W.P.No.7920/17)</b>	Bujan Yadav Vs State of M.P. & Ors.	Mr. Sanjay Dwivedi, Adv. Mr. Qasim Ali, Adv.	
<b>FOR COMPLETION OF PLEADINGS</b>				
10.	<b>Original Application No. 318/2014 (CZ)</b>	<b>Babulal Jajoo (Chambal River) Vs. State of Rajasthan &amp; 5 Ors.</b>	<b>Mr. M.S.Kachhawa, Adv. Mr. Sachin K. Verma, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Varun K. Chopra, Adv. Mr. Sandeep Singh, Adv. Mr.Om ShankarShrivastava,Adv. Mr. Rohit Sohgaura, Adv. Mr.BrijeshShrivastav,Adv.</b>	

11.	Original Application No. 19/2016(CZ)	Babulal Jajoo (Industrial Water) Vs. State of Rajasthan & Ors.	Mr. M.S.Kachhawa, Adv. Mr. Shrey Raj Saxena, Adv. Mr. Varun K. Chopra, Adv. Mr. Sandeep Singh, Adv. Mr.Om Shankar Shrivastava, Adv. Mr. Rajesh Moutha, Adv. Mr. Brijesh Shrivastava, Adv.	
<b>FOR COMPLIANCE</b>				
12.	Original Application No. 84/2015(CZ)	Sushil Sharma Vs. Chief Secretary, Govt. of M.P. & Ors.	Mr. Siddharth Singh, Adv. Mr. Sachin K. Verma, Adv. Mr. Vijay Choudhary, Adv. Ms. Parul Bhadoria, Adv. Mr. OmShankarShrivastav,Adv.	
13.	Original Application No. 124/2016(CZ)	Tulsi Ram Meena Vs. State of Rajasthan & 4 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Sandeep Singh, Adv.	
14.	Original Application No. 127/2013(THC) <b>(M.A.No.343/17)</b>	Santosh Mittal Vs. State of Rajasthan & 7 Ors.	Capt. Karan Singh Bhati, Adv. Mr.SandeepSingh,Adv.(RSPCB) Mr. Sachin K.Verma,Adv Mr. Rohit Sharma, Adv.(HSPCB) Mr. Yogesh Bhatnagar, Adv. Mr. Vijendra Sharma, Adv. Mr. Prashant Stapak, Adv.	
15.	Original Application No. 128/2013(THC)	Rajesh Kumar Saini Vs. State of Rajasthan & 8 Ors.	Mr. Ajay Gupta, Adv. for R-9 Mr. Sandeep Singh, Adv. for RPCB Mr. Dharmendra Singh, Adv. Mr. Sachin K Verma, Adv.	
16.	Original Application No. 128/2015(THC)	Shri Surendra Nath Bhargava Vs. State of Rajasthan & Ors.	Mr. Mumal Rajy, Adv. Mr. Ajay Gupta, Adv. Mr. R.K.Gupta, Adv. Mr. Rohit Sharma, Adv. Mr. Yogesh Bhatnagar, Adv.	
17.	Original Application No. 337/2014(CZ) <b>(M.A.No.447/17)</b>	Vinod kumar kori Vs. State of M.P. & Ors.	Mr. Rizwan Pathan, Applicant in Person. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, adv. Mr. Vivek Choudhary, Adv.	

**Note :- The Cases listed on 19-12-2017 shall be adjourned to 10-01-2018.**

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